## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

## PRINCIPAL BENCH

C.P. No. 532/2016

IN THE MATTER OF:

Variscon Engineering Services Pvt. Ltd.

.....Petitioner

v.

Pier-One Constructions Pvt. Ltd.

.....Respondent

SECTION: UNDER SECTION 433(e) & 434

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

Mr. Kailash Chandra, Advocate

For the Respondent(s):

For the Petitioner(s):

ORDER

Arguments heard. Order reserved.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

14.11.2017 Vineet